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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 9/252(3)/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company:

Giriraj Ramavtar Goyel & Anr.

(Anmol Duplex Pvt Ltd)

V/s.

ROC Gujarat.

Section of the Companies Act:

Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CSMANUH BUCHASIL

C.P.

APPlicat

MANIA

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ORDER

Learned PCS Mr. Manish Buchasia present for Appellants. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Representation of ROC received.

List the matter on 23.03.2018 for hearing.

MANORAMA KUMARI

MEMBER JUDICIAL

Dated this the 19th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL